

Central Assistance for Execution of Irrigation Projects

2215. SHRI NURAL ISLAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total irrigable and irrigated area in Assam;

(b) the amount of Central assistance provided to various States for execution of irrigation projects during the last three years, year-wise;

(c) whether the Government propose to provide more funds to Assam and other North-Eastern States for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) As per Land Use Statistics (1987-88 Provisional), the total irrigable and irrigated area in Assam are 3229 thousand hectares and 572 thousand hectares respectively.

(b) Plan outlays for all the States/ Union Territories for execution of irrigation projects during the last three years were as under:—

	<i>(Rupees in crores)</i>
1988-89	3659.88
1989-90	3657.87
1990-91	3876.06

(c) and (d) Plan allocations are decided on the basis of Annual Plan discussions held in the Planning Commission with the State Governments. Presently the quantum of additional funds to be provided to Assam and North Eastern States is not known.

[*Translation*]

Production of Wheat and Rice in Gujarat

2216. SHRI RATILAL KALIDAS VARMA: Will the Minister of AGRICULTURE be pleased to state

the total quantity of rice and wheat produced during the last three years in Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): The estimated production of rice and wheat in Gujarat during the last three years is given as below:—

(Lakh Tonnes)

Crop	1988-89	1989-90	1990-91
Rice	8.66	8.17	7.91
Wheat	15.12	11.02	13.72*

*Provisionally estimated.

Ganga Flood Control Board

2217. MOHAMMAD ALI ASHRAF FATMI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the objectives of setting up of the Ganga Flood Control Board;

(b) the work undertaken by the Board in Bihar so far; and

(c) the details of its members?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The Board was set up to prepare and implement integrated plans to tackle the flood, erosion and drainage problems in the States of the Ganga Sub-basin.

(b) Comprehensive Plans of Flood Management of all the river systems in Bihar have been prepared.

(c) The Board is headed by the Union Minister of Water Resources as Chairman. The Members are the Chief Ministers of seven Ganga basin States, Lt. Governor of Delhi, the Union Ministers of Finance, Surface Transport, Railways and Agriculture, Member, Planning Commission and Chairman, Ganga Flood Control Commission as Member-Secretary.